

IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.M.P. No. 95 of 2019

Binod Shankar Mishra **...Petitioner**

-Versus-

The State of Jharkhand & Anr. **... Opp. Parties**

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : None
For the Opp. Parties : None

03/ 14.09.2020 In spite of repeated calls, none appears for the parties.

Accordingly, the instant C.M.P. is dismissed for non-prosecution.

(Dr. S.N. Pathak, J.)